

of noise. If the Members observe silence and try to listen then probably they would be able to listen what is being said. Besides, it is also given in the Order paper. I would also request the hon. Ministers to be more distinct and more audible. Shri Asoka Mehta.

REPORT OF ENERGY SURVEY OF INDIA COMMITTEE, AND NOTIFICATIONS re. JENMIKARAM PANCHAYAT PAYMENT (ABOLITION) RULES, ETC. ETC.

The Minister of Planning (Shri Asoka Mehta): I beg to lay on the Table—

- (1) A copy of the Report of the Energy Survey of India Committee. [Placed in Library. See No. LT-5464/66].
- (2) A copy each of the following Notifications making certain amendments to the Jenmikaram Panchayat Payment (Abolition) Rules, 1961, under sub-section (5) of section 24 of the Jenmikaram Payment (Abolition) Act, 1960, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President in relation to the State of Kerala:—

- (i) S.R.O. 105/65 published in Kerala Gazette dated the 16th March, 1965.
- (ii) S.R.O. No. 131/65 published in Kerala Gazette dated the 30th March, 1965.
- (iii) S.R.O. No. 159/65 published in Kerala Gazette dated the 20th April, 1965.
- (iv) S.R.O. No. 166/65 published in Kerala Gazette dated the 27th April, 1965.

[Placed in Library. See No. LT-5465/66].

- (3) A copy each of the following Notifications making certain

2435 (A) LS—7.

amendments to the Pattazhi Devaswom Lands (Vesting and Enfranchisement) Rules, 1962, under sub-section (4) of section 12 of the Pattazhi Devaswom Lands (Vesting and Enfranchisement) Act, 1961, read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President in relation to the State of Kerala:—

- (i) S.R.O. No. 161/65 published in Kerala Gazette dated the 27th April, 1965.
- (ii) S.R.O. No. 219/65 published in Kerala Gazette dated the 25th May, 1965.
- (iii) S.R.O. No. 353/65 published in Kerala Gazette dated the 14th September, 1965.

[Placed in Library. See No. LT-5466/66].

- (4) A copy of the Final Report of the Committee on Transport Policy and Coordination. [Placed in Library. See No. LT-5467/66].

Shri Hari Vishnu Kamath (Hoshangabad): May I make a submission with respect to sub-item (4) of item No. 5. I am glad that after an unduly long and somewhat painful gestation, this transport policy Committee report has been produced. In view of its importance, may I request you to see that this report is circulated to Members?

Mr. Speaker: Shri D. Sanjivayya.

ANNUAL REPORT AND AUDITED ACCOUNTS OF THE NATIONAL NEWSPRINT AND PAPER MILLS, LIMITED, NEPALNAGAR

The Minister of State in the Ministry of Industry (Shri Bibudhendra Misra): On behalf of Shri Sanjivayya,